

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(6) T.C.P.-26/237,397-398/(MB)/NCLT/2014

CORAM: Present : SH. B.S.V. PRAKASH KUMAR,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 03.07.2018

NAME OF THE PARTIES : Shri Shridher Bedekar  
V/s.  
V P Bedekar & Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 237,397-398

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**ORDER**

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to **23.08.2018**.

**03.07.2018.**  
HHS/Gajanan

SD/-  
**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**